

(2015) 2 BC(DRAT) 56

Debts Recovery Appellate Tribunal, Delhi

Case No: Appeal No. 373 Of 2013

Prithpal Kaur

APPELLANT

Vs

Central Bank Of India
And Ors.

RESPONDENT

Date of Decision: Sept. 24, 2014

Acts Referred:

Code Of Civil Procedure, 1908 " Order 1 Rule 10, Order 10 Rule 1#Registration Act, 1908
" Section 17#Transfer Of Property Act, 1882 " Section 58, 68, 68(a)

Citation: (2015) 2 BC(DRAT) 56

Hon'ble Judges: Ranjit Singh, J

Bench: Single Bench

Advocate: Rajeeve Mehra, Arvind Sharma, A.K.D. Sayare, Vipin Pillai

Final Decision: Allowed

Judgement